

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 209**

CA-132/2022

In

61/241/242/ND/2019

**IN THE MATTER OF:**

Mr. Arun Goel

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. D.V Exports Pvt. Ltd. & Ors.

.... **RESPONDENT**

**SECTION**

**U/s 241-242**

**Order delivered on 24.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashok Kumar Jain, Advocate

For the Respondent : Mr. Arpit Dwivedi, Advocate

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 29.05.2023.

Sd/-  
**(Court Officer)**